

HEARING BOARD
TRADE MARKS REGISTRY, KOLKATA
OPPOSITION HEARING FOR THE MONTH OF JUNE, 2014.

| Date & Time | Oppn./Rectn. Number | Appl. Number | Name of the Attorneys | Hearing Officer | Remarks |
|--------------------------|----------------------------|---------------------|--|------------------------|----------------|
| 02.06.2014 11.00 A.M. | 173087 | 853493 | SENGUPTA & ASSOCIATES -Vs- PURI TRADE MARK CO. | Shri S. K. Pandey. | |
| 02.06.2014 11.30 A.M. | 223491 | 829096 | TRADE MARK REGISTRATION BUREAU -Vs- FATEHCHAND C. SHAH | DO | |
| 02.06.2014 11:45AM | 123486 | 854262 | S.MAJUMDAR & CO. -Vs- DEPENNING & DEPENNING. | DO | |
| 02.06.2014 12.30 P.M. | 223427 | 821175 | SHUKLA TRADE MARK CO. -Vs- S.MAJUMDAR & CO. | DO | |
| 02.06.2014 01.00 P.M. | 195395 | 808884 | IDEAL TRADE MARK SERVICES -Vs- CHANDRAKANT M JOSHI | DO | |
| 03.06.2014 11.00 A.M. | 179814 | 813901 | IDEAL TRADE MARK SERVICES -Vs- CHANDRAKANT M JOSHI | DO | |
| 03.06.2014 11.30 A.M. | 213885 | 824001 | DASWANI & DASWANI -Vs.- USHA CHANDRASEKHAR | DO | |
| 03.06.2014 11.45 A.M. | 220809 | 856804 | ANJAN SEN & ASSOCIATES -Vs.- K & S PARTNERS | DO | |
| 03.06.2014 12.30 P.M. | 223015 | 850845 | ASHOKA & CO. -VS- MAHTTA & CO. | DO | |
| 03.06.2014 01.00 P.M. | 222379 | 865871 | DRAKT PHARMACEUTICAL PVT. LTD. -Vs- ASIAN PATENT BUREAU | DO | |
| 04.06.2014 11.00 A.M. | 62067 | 863299 | TRADE MARK REGISTRATION BUREAU | DO | |
| 04.06.2014 11.30 A.M. | 221482 | 820118 | SHUKLA TRADE MARK CO. -Vs- R.K. DEWAN & CO. | DO | |
| 04.06.2014 11.45 A.M. | 223428 | 821176 | SHUKLA TRADE MARK CO. -Vs- S. MAJUMDAR & CO. | DO | |
| 04.06.2014 12.30 P.M. | 221544 | 832745 | SENGUPTA & ASSOCIATES -Vs- DELHI REGISTRATION SERVICE | DO | |

| Date & Time | Oppn./Rectn. Number | Appln. Number | Name of the Attorneys | Hearing Officer | Remarks |
|--------------------------|---------------------|---------------|---|-----------------|---------|
| 04.06.2014 01.00 P.M. | 229562 | 856089 | BISWAJIT SARKAR -Vs- Y.J. TRIVEDI & CO. | DO | |
| 05.06.2014 11.00 A.M. | 106101 | 809249 | D.P. AHUJA & CO.(AGENT) -Vs- ANAND & ANAND | DO | |
| 05.06.2014 11.30 A.M. | 106100 | 809255 | D.P. AHUJA & CO.(AGENT) -Vs- ANAND & ANAND | DO | |
| 05.06.2014 11.45 A.M. | 180074 | 863465 | WAKHARIYA & WAKHARIYA -Vs- K.K.MODAK, ADVOCATE | DO | |
| 05.06.2014 12.30 P.M. | 125706 | 856544 | C.J.ASSOCIATES -Vs- D.SEN & CO. | DO | |
| 05.06.2014 01.00 P.M. | 258810 | 857347 | SHUKLA TRADE MARK CO. -Vs- D.SEN & CO.(AGENT) | DO | |
| 23.06.2014 11.00 A.M. | 248078 | 677806 | S. MAJUMDAR & CO. -Vs- REMFY AND SAGAR | DO | |
| 23.06.2014 11.30 A.M. | 209016 | 1304758 | D.P. AHUJA & CO. -Vs- LALL & SETHI | DO | |
| 23.06.2014 11.45 A.M. | 201014 | 622426 | D. SEN & CO. -Vs- CADILA PHARMACEUTICAL LTD. | DO | |
| 23.06.2014 12.30 P.M. | 239165 | 828482 | D. SEN & CO. -Vs- WORLDWIDE REGISTRATION BUREAU | DO | |
| 23.06.2014 01.00 P.M. | 81503 | 629418 | DEPENNING & DEPENNING -Vs- WORLDWIDE REGISTRATION BUREAU | DO | |
| 24.06.2014 11.00 A.M. | 56914 | 524211 | DASWANI AND DASWANI -Vs- INTTL ADVOCARE | DO | |
| 24.06.2014 11.30 A.M. | 55354 | 566505 | D. SEN & CO. -Vs- ANAND & ANAND | DO | |

| Date & Time | Oppn./Rectn. Number | Appln. Number | Name of the Attorneys | Hearing Officer | Remarks |
|--------------------------|---------------------|---------------|--|-----------------|---------|
| 24.06.2014 11.45 A.M. | 718402 | 843790 | L.S. DAVAR & CO. -Vs- LALJI ADVOCATES | DO | |
| 24.06.2014 12.30 P.M. | 232846 | 836900 | ARJUN T. BHAGAT & CO. -Vs- ANAND & ANAND | DO | |
| 24.06.2014 01.00 P.M. | 741723 | 1700342 | D.P. AHUJA & CO. -Vs- FATEHCHAND C. SHAH & CO. | DO | |
| 25.06.2014 11.00 A.M. | 170180 | 693287 | L.S.DAVAR & CO. -Vs- PRATHIBA M. SINGH | DO | |
| 25.06.2014 11.30 A.M. | 171514 | 680076 | DR. PARIMAL BANERJI -Vs- GLAXOSMITHKLINE PHARMACEUTICALS LTD. | DO | |
| 25.06.2014 11.45 A.M. | 56561 | 613237 | DASWANI AND DASWANI -Vs- DEPENNING & DEPENNING | DO | |
| 25.06.2014 12.30 P.M. | 95114 | 756196 | S. MAJUMDAR & CO. -Vs- ARORA REGISTRATION SERVICE | DO | |
| 25.06.2014 01.00 P.M. | 179171 | 754147 | S. MAJUMDAR & CO. -Vs- MADAMSER & CO. | DO | |
| 26.06.2014 11.00 A.M. | 57399 | 548783 | L.S.DAVAR & CO. -Vs- FATECHAND C. SHAH & CO. | DO | |
| 26.06.2014 11.30 A.M. | 57089 | 631416 | S. MAJUMDAR & CO. -Vs- DELHI REGISTRATION SERVICE | DO | |
| 26.06.2014 11.45 A.M. | 57175 | 648834 | RAYCHAUDHURI & ASSOCIATES -Vs- REMFY & SAGAR | DO | |
| 26.06.2014 12.30 P.M. | 134858 | 627388 | SHUKLA TRADE MARK CO. -Vs- FATEHCHAND C. SHAH & CO. | DO | |
| 26.06.2014 01.00 P.M. | 62132 | 576131 | DEPENNING & DEPENNING -Vs- R.K. DEWAN & CO. | DO | |